

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MULTI ARC COATING AND STRAPS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	MULTI ARC COATING AND STRAPS LIMITED
2.	Date of incorporation of corporate debtor	23-12-2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U74999GJ2005PLC047344
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No.7/8/9, National Highway No.8, Bharuch Gujarat 392015
6.	Insolvency commencement date in respect of corporate debtor	13-09-2021 (Certified order copy received on 17-09-2021)
7.	Estimated date of closure of insolvency resolution process	12-03-2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name- CA Bhavi Shreyans Shah Reg No- IBB/IPA-001/IP-P00915/2017-18/11521
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add - C 201, Embassy Appt., Near Ketav Petrol pump, Dr. V. S. Road, Ahmedabad, Gujarat - 380015 Email - ca.bhavishah@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address - 9/B, Vardan Complex, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad - 380014 Email - ipbhavishah@gmail.com
11.	Last date for submission of claims	01-10-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives Are available at:	(a) www.ibbi.gov.in / www.sunresolution.in (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the Multi Arc Coating And Straps Limited on 13-09-2021 (Certified order copy received on 17-09-2021)

The creditors of Multi Arc Coating And Straps Limited are hereby called upon to submit their claims with proof on or before 01-10-2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18th September, 2021

Place: Ahmedabad

CA Bhavi Shreyans Shah

Interim Resolution Professional

Reg No- IBB/IPA-001/IP-P00915/2017-18/11521

